

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 290 OF 2017 &
IA NOS. 519 OF 2017**

Dated: 20th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

**DNH Power Distribution Company Ltd. ...Appellant(s)
Vs.
EMCO Energy Limited & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant for R-1

Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2 & 3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**